

MEGHALAYA LEGISLATIVE ASSEMBLY

AUTUMN SESSION

UNSTARRED

QUESTIONS AND ANSWERS

Thursday, September 12th, 2019

The Status of "Rice Mission"

Dr. MUKUL M. SANGMA

Shri BANTEIDOR LYNGDOH
(Minister in-charge Agriculture &
Farmers' Welfare)

1. Will the Minister in-charge
Agriculture and Farmer's Welfare be
pleased to state :-

(a) Whether it is a fact that the
Department have initiated "Rice
Mission" in the State?

(a) Yes, Sir.

(b) If the reply at (a) above is in the
affirmative, the status of the
mission thereof?

(b) Sir,

The brief status on Rice Mission
is as follows :-

Although Rice is a staple crop of the State, its productivity is very low. The current rice production is adequate to meet only 50% of the consumption requirement of the State population. The gap between production and consumption will continue to widen as the rice production increases by less than 1% while the State's population grows at 2% per year.

Thus, it was envisaged that a dedicated Mission be launched, to improve the production and productivity of Paddy during the 12th Plan period. The first year of operation was 2013-14. The Scheme continued to be implemented even after the 12th Plan period is over.

The potential for expanding the rice area in the State is limited due to increasing competition for land for other economic uses.

The Scheme focused on enhancing the rice yields during the Kharif and bring more area into paddy production during the Rabi season. Prior to the intervention, the dry season rice area was very small and due to the continued investment, the area during Rabi season expanded by 12%. The expansion of dry season rice area through investment in irrigation was a key component of the Scheme.

The amount sanctioned for the Rice Mission are as below :-

(Rupees in crore)

Year	2013-2014	2014-2015	2015-2016	2016-2017	2017-2018	2018-2019	Total
Amount	9.99	2.00	1.69	2.49	2.87	2.90	21.94

Significant achievement of the Rice Mission Scheme are as follows :-

- (a) The North Eastern Space Applications Centre (NESAC) identified 807 Square Km., area as suitable for expanding Rice during the Rabi season in the State of Meghalaya. The suitable areas were distributed in 20 Blocks of 8 Districts of the State. Selsella and Dadenggre Blocks of West Garo Hills District were found to be highly suitable for expanding Rice during the season.
- (b) Four Officers have been sent on training to International Rice Research Station, Manila in 2012.

So far, 106 varieties were collected from four Districts of the State and about 90 varieties are being purified. The Officers brought a few varietal lines from International Rice Research Institute (IRRI), Manila for field testing in Meghalaya conditions. About 9 out of the 15 Lines are performing well in the condition of the State. Once completely purified, the process of Registration of these local varieties will be undertaken under the Protection of Plant Varieties and Farmers' Right Act. The same will also be submitted to the National Bureau of Plant Genetic Resources (NBPGR), New Delhi for preserving.

The details of the area, production and productivity under Rice in Meghalaya w.e.f. 2012-13 are as below :-

Year	Area (in hectares)	Production	Productivity (Kg/Ha)
2012-13	109484	255091	2330
2013-14	110033	280547	2550
2014-15	110323	297939	2701
2015-16	110455	301076	2726
2016-17	111178	304516	2739
% gain over 2012-13	1.55%	19.37%	17.55%

International Rice Research Institute (IRRI) Manila

Dr. MUKUL M. SANGMA

Shri BANTEIDOR LYNGDOH
(Minister in-charge Agriculture & Farmers' Welfare)

2. Will the Minister in-charge Agriculture and Farmer's Welfare be pleased to state :-

(a) Whether it is a fact that the Department of Agriculture has entered into an agreement with the International Rice Research Institute (IRRI) Manila?

(a) No, Sir.

(b) If the reply at (a) above is in the affirmative, the details of the agreement thereof?

(b) Sir, does not arise in view at (a) above.

Apiculture Mission

Dr. MUKUL M. SANGMA

Shri SNIAWBHALANG DHAR
(Minister in-charge Commerce & Industries)

3. Will the Minister in-charge Commerce and Industries be pleased to state :-

(a) Whether the State Government has initiated "Apiculture Mission" in the State?

(a) Yes, Sir.

(b) If the reply at (a) above is in the affirmative, the number of partners/beneficiaries covered under the Mission since its inception?

(b) 6660 nos.

(c) The total amount of fund allocated since its inception, District-wise and Year-wise?

(c) & (d)

(d) The total amount of expenditure incurred against the Mission since the inception of the Mission, District-wise?

Sir, is as per Statement placed on the Table of the House.

Special Accelerated Road Development Program under Phase - I

Dr. MUKUL M. SANGMA

Shri PRESTONE TYNSONG
[Deputy Chief Minister in-charge
Public Works (Roads)]

4. Will the Deputy Chief Minister in-charge Public Works (Roads) be pleased to state :-

(a) The total number of projects sanctioned under Special Accelerated Road Development Program (SARDP) for North East Phase-I by MORTH-Government of India for the State?

(a) Sir, 6 (six) Numbers.

(b) The total number of projects completed under SARDP Phase-I?

(b) Sir, 4 (four) Numbers.

(c) The total amount sanctioned by MORTH-Government of India Project wise under SARDP - NE Phase-I?

(c) Sir,

(i) **Projects Implemented by NHAI**

(a) 4-laning of Jorabad-Barapani Section (Km. 0/000-Km. 61.800 of NH-40). Sanctioned cost is ₹536 Cr.

(b) Construction of 2-lane Shillong Bypass (Starts from Km. 61/800 of NH-40 and terminates at Mawryngkneng Km. 34.850 of NH-44). Sanctioned cost is ₹251 Cr.

(ii) Projects Implemented by State PWD

- (a) 2-laning of Shillong-Nongstoin Section of NH-44 and Nongstoin-Tura State road under Phase 'A' of SARDP-NE in the State of Meghalaya. Job No.SARDP-NE/NH44 & SR/MG/PWD/2010-11/172. Sanctioned cost is ₹2319.44 Cr.
- (b) Construction of 2-lane Jowai Bypass between Km. 54/200 to Km. 69/200 (length=7.997 Km.) on NH-44 under SARDP-NE Phase "A" in the State of Meghalaya. Job No. SARDP-NE/NH44/MG/PWD/2013-14/222. Sanctioned cost is ₹46.616 Cr.

(iii) Projects Implemented by NHIDCL

- (a) Nongstoin-Wahkaji - Length = 43.10 Km. Sanctioned cost is ₹371 Cr.
- (b) Ranikor-Nongjri - Phase-I (0-30 Km). Sanctioned cost is ₹306 Cr.

Special Accelerated Road Development Program Phase - II

Dr. MUKUL M. SANGMA

Shri PRESTONE TYNSONG
[Deputy Chief Minister in-charge
Public Works (Roads)]

5. Will the Deputy Chief Minister in-charge Public Works (Roads) be pleased to state :-

- (a) The total number of projects approved under SARDP-NE Phase-II, by MORTH-Government of India for the State? (a) Nil, Sir.
- (b) The name of the projects approved so far? (b) Sir, does not arise in view at (a) above.
- (c) The status of the projects approved so far? (c) Sir, does not arise in view at (a) above.

PMGSY Schemes

Dr. MUKUL M. SANGMA

Shri PRESTONE TYNSONG
[Deputy Chief Minister in-charge
Public Works (Roads)]

6. Will the Deputy Chief Minister in-charge Public Works (Roads) be pleased to state :-

- (a) The total number of revenue villages covered under PMGSY Schemes in the following blocks, Block-wise and Phase-wise?
 - (i) Samanda C & RD Block?
 - (ii) Songsak C & RD Block?
 - (iii) Rongjeng C & RD Block?
- (b) The total amount sanctioned against the respective projects?
- (c) The status of the respective projects till date?
- (d) The expenditure incurred/spent against the respective projects?

(a), (b), (c) & (d)
Sir, is as per Statement placed on the Table of the House.

National Highway 127-B

Dr. MUKUL M. SANGMA

Shri PRESTONE TYNSONG
[Deputy Chief Minister in-charge
Public Works (Roads)]

7. Will the Deputy Chief Minister in-charge Public Works (Roads) be pleased to state :-

- (a) Whether it is a fact that MORTH-Government of India have notified the National Highway 127-B?

(a) Yes, Sir.

- (b) If the reply at (a) above is in the affirmative, the date of Government notification of National Highway? (b) Sir, vide Notification No. S.O. 312(E) dated 22nd February, 2012.
- (c) Whether necessary survey and investigation has been started for finalization of the alignment of Highway? (c) Yes, Sir.
- (d) If the reply at (c) above is in the affirmative, the name of the consultants with the date awarded to the contracts? (d) Sir, the name of consultant was EDMAC Engineering Consultants (I) Pvt. Ltd., New Delhi and the date of award was 10th August, 2015.

Police Stations in the State

Dr. MUKUL M. SANGMA

Shri JAMES P. K. SANGMA
[Minister in-charge Home (Police)]

8. Will the Minister in-charge Home (Police) be pleased to state :-

- (a) The total number of police stations in the State? (a) Sir, 73 Police Stations.
- (b) The name of the police stations in the State, District-wise? (b) & (c)
- (c) The name of the Officers-in-charge of the respective police stations with respective date(s) of posting and taking charge? Sir, is as per Statement placed on the Table of the House.
- (d) The name of the Officers-in-charge who have completed the duration of 3 (three) years in the same place of posting? (d) Sir, WPSI Nitu I. Sangma.

- (e) The name of the Officers-in-charge who have completed the duration of 2 (two) years of posting?
- (f) The name of the Officers-in-charge who have completed the duration of 1 (one) year of posting?
- (g) The name of the Officers-in-charge who have been transferred and posted during the last 18 (eighteen) months before completing duration of 6 (six) months in the same place of posting?

(e), (f) & (g)
Sir, is as per Statement placed on the Table of the House.

Transfers and Posting of Inspectors of Police

Dr. MUKUL M. SANGMA

Shri JAMES P. K. SANGMA
[Minister in-charge Home (Police)]

9. Will the Minister in-charge Home (Police) be pleased to state :-

- (a) Whether it is a fact that there has been frequent transfers and postings of the Inspectors of Police?
- (b) The name of the Inspectors of Police who have been affected by such transfers and postings before completing the duration of 1 (one) year in the same place of postings during the last 2 (two) years of such postings and transfers?

(a) Sir, transfers are effectuated only after the approval of the Police Establishment Board (PEB), Range Level Committee and District Level Committee.

(b) Sir, the names are as follows :-

UBI John Roy Dhar
UBI Dominique S. M. Khongshei
UBI Michael R. Marak
UBI K. C. Nath
UBI P. B. Marak.

(c) The name of the Inspectors of Police affected by such transfers and postings before completing 6 (six) months in the same place of postings during the last 2 (two) years of such postings and transfers?

(c) Sir, the names are as follows :-

WP/UBI Opaia Tyngkan
UBI Purnapam Baidya
UBI Baialamphrang Wanswett
UBI Michael R. Marak
UBI M. R. Marak
UBI K. C. Nath
UBI Jagadish K. Sinha.

Frequent Transfers of Sub-Inspectors of Police

Dr. MUKUL M. SANGMA

Shri JAMES P. K. SANGMA
[Minister in-charge Home (Police)]

10. Will the Minister in-charge Home (Police) be pleased to state :-

(a) Whether it is a fact that there has been a frequent transfers and postings of the Sub-Inspectors of Police?

(a) Sir, transfers and postings of Sub-Inspectors of Police are effectuated only after the approval of the Police Establishment Board (PEB), Range Level Committee and District Level Committee.

(b) The names of the Sub-Inspectors of Police who have been affected by such transfers and postings before completing the duration of 1 (one) year in the same place of postings during the last 2 (two) years of such postings and transfers?

(b) Sir, the names are :-

UBSI S. J. Sangma
UBSI B. C. Thakur
UBSI K. Kyndait
UBSI Suraj Baraily
UBSI Jason J. Wahlang
UBSI Swedish R. Marak
UBSI Selestine Ch. Momin
UBSI Biswajit Chanda
UBSI Everest D. Sangma
UBSI Kamrul Islam
UBSI Sujit Bhattacharjee
UBSI Darikermi Challam
UBSI Sengsram Ch. Marak
UBSI Justin Ch. Sangma
UBSI Goera T. Sangma.

(c) The names of the Sub-Inspectors of Police who have been affected by such transfers and postings before completing 6 (six) months in the same place of postings during the last 2 (two) years of such postings and transfers?

(c) Sir, the names are :-

UBSI Pijush R. Marak
UBSI Bablu Marak
UBSI Marseng A. Sangma
UBSI Cornwalish K. Marak
UBSI Banshaiphar Blah
UBSI Wewanroy Challam
UBSI W. Challam
UBSI W. Nongtdu
UBSI K. Kyndait
UBSI Rubul Ali
UBSI Suraj Baraily
UBSI Swedish R. Marak
UBSI Selestine Ch. Momin
UBSI Kamrul Islam
UBSI Justin Ch. Sangma.

Police Establishment Board

Dr. MUKUL M. SANGMA

Shri JAMES P. K. SANGMA

[Minister in-charge Home (Police)]

11. Will the Minister in-charge Home (Police) be pleased to state :-

(a) The total number of meetings of Police Establishment Board (PEB) since 1st March, 2018 till date?

(a) Sir, the total number of meetings of the Police Establishment Board (PEB) since 1st March, 2018 till date is 51 (fifty one).

1. PEB for Gazetted Officers - 15 (fifteen).
2. PEB for Non-Gazetted Officers - 36 (thirty-six).

(b) The date of such meetings of Police Establishment Board (PEB) held since 1st March, 2018?

(b) Sir, is as per Statement placed on the Table of the House.

(c) The respective copies of the notice issued for such meetings of Police Establishment Board (PEB) held since 1st March, 2018?

(c) Sir, the respective copies of the notice issued for such meetings of the Police Establishment Board (PEB) held since 1st March, 2018 is as per Statement placed on the Table of the House.

(d) The respective minutes of the meetings of the Police Establishment Board (PEB) where proposal of transfer and posting of the Officers were proposed since 1st March, 2018?

(d) Sir, copies of the respective minutes of the meetings of the Police Establishment Board (PEB) where proposal of transfer and posting of the Officers were proposed since 1st March, 2018 is as per Statement placed on the Table of the House.

Vacancies of Inspectors of Police and Sub-Inspectors

Dr. MUKUL M. SANGMA

Shri JAMES P. K. SANGMA
[Minister in-charge Home (Police)]

12. Will the Minister in-charge Home (Police) be pleased to state :-

(a) The total number of vacancies of Inspectors of Police and Sub-Inspectors of Police in the State?

(a) Sir, the total number of vacancies of Inspectors of Police and Sub-Inspectors of Police in the State are :

Inspectors of Police = 7
Sub-Inspectors of Police = 48.

(b) The total number of such vacancies of Inspectors of Police and Sub-Inspectors of Police in the respective DEFs, SP Office, Police Stations and Police Outpost?

(b) Sir, is as per Statement placed on the Table of the House.

(c) The measures taken to fill up these vacancies?

(c) Sir, the Promotion Board for Inspector was recently completed and there are no more vacancies except for Women Police Inspectors.

With regard to Sub-Inspector, the Central Recruitment Board is in the Process of starting the next recruitment.

Police Constables

Dr. MUKUL M. SANGMA

Shri JAMES P. K. SANGMA
[Minister in-charge Home (Police)]

13. Will the Minister in-charge Home (Police) be pleased to state :-

(a) The total number of police constables both ABs and UBs in the whole State?

(a) Sir, the total number of Police constables both ABs and UBs in the whole State are :

UBs = 1935

ABs = 1588.

(b) The total number of vacancies, District-wise?

(b) Sir, the total number of vacancies, District-wise are :

Districts	Number of Vacancies of UBs	Number of Vacancies of ABs
East Khasi Hills	77	55
West Khasi Hills	15	Nil
South West Khasi Hills	7	2
West Jaintia Hills	17	Nil
East Jaintia Hills	8	5
Ri-Bhoi	15	5
West Garo Hills	34	15
South West Garo Hills	5	Nil
East Garo Hills	10	8
South Garo Hills	32	38
North Garo Hills	4	Nil
Total	224	128

(c) The measures being taken to fill up these vacancies?

(c) Sir, the Central Recruitment Board is working on the next recruitment and the process of accepting application forms online is being worked out. As soon as the same is finalized, the advertisement will be issued.

Road Safety

Dr. MUKUL M. SANGMA

Shri JAMES P. K. SANGMA
[Minister in-charge Home (Police)]

14. Will the Minister in-charge Home (Police) be pleased to state :-

(a) The total number of road accidents in the State since the last 2 (two) years?

(a) Sir, the total number of road accidents in the State since the last 2 (two) years i.e., July '17 - June '19 is **946**.

(b) The total number of deaths due to such road accidents during that period, District-wise?

(b) Sir, the total number of deaths due to such road accidents during that period, District-wise is as follows :-

Sl. No.	District	No. of Deaths July '17 - Jun '19
1	East Khasi Hills	121
2	West Khasi Hills	15
3	South West Khasi Hills	06
4	West Jaintia Hills	16
5	East Jaintia Hills	41
6	Ri-Bhoi	66
7	West Garo Hills	36
8	East Garo Hills	11
9	North Garo Hills	20
10	South Garo Hills	06
11	South West Garo Hills	52
TOTAL		390

(c) Whether effective measures have been taken for road safety during last 2 (two) years?

(c) Yes, Sir.

(d) If the reply at (c) above is in the affirmative, the details thereof?

(d) Sir, is as per Statement placed on the Table of the House.

Transfers of SP's

Dr. MUKUL M. SANGMA

Shri JAMES P. K. SANGMA
[Minister in-charge Home (Police)]

15. Will the Minister in-charge Home (Police) be pleased to state :-

- (a) Whether it is a fact that the Government has affected transfers of SP's of different districts in the recent months? (a) Yes, Sir.
- (b) If the reply at (a) above is in the affirmative, the number of districts affected by such transfers? (b) 7 (seven) Districts.
- (c) The duration of posting of the respective SP's in their respective places of postings before such transfers? (c) Sir, the duration of posting of the respective SPs in their respective places of postings is as follows :-

Sl. No.	Name of respective District SP	Duration in respective District
1.	Shri S. Nongtnger, IPS, SP, East Jaintia Hills, Khliehriat	9 months
2.	Shri Davis N. R. Marak, IPS, SP, East Khasi Hills, Shillong	1 year 11 months
3.	Shri H. G. Lyngdoh, MPS, SP, West Khasi Hills Mawkyrwat	2 years 7 months
4.	Shri Vivek Syiem, MPS, SP, West Jaintia Hills, Jowai	10 months
5.	Shri Bobby S. W. Momin, MPS, SP, South West Garo Hills, Ampati	1 year 10 months
6.	Shri Spill Thamar, MPS, SP, Ri-Bhoi, Nongpoh	9 months
7.	Shri G. D. Kharwanlang, MPS, SP, West Khasi Hills, Nongstoin	1 year 10 months

Expenditures/Seats during the last ten years in various Streams

Shri ADELBERT NONGRUM

Shri LAHKMEN RYMBUI
(Minister in-charge Education)

16. Will the Minister in-charge Education be pleased to state :-

(a) The expenditure incurred and the amount spent by the Government to students availing seats from the State during the last ten years in various streams, viz.,

- (i) Medical?
- (ii) Engineering?
- (iii) Agriculture?
- (iv) Veterinary?
- (v) Fishery?

(a) Sir, no expenditure is incurred to students for Engineering seats allotted by MHRD, Government of India to the State of Meghalaya.

• Replies pertaining to Medical/ Agriculture/Veterinary/Fisheries Departments is as per Statement placed on the Table of the House.

(b) The total number of seats availed by the State during the last ten years in various streams viz.,

- (i) Medical?
- (ii) Engineering?
- (iii) Agriculture?
- (iv) Veterinary?
- (v) Fishery?

(b) 710

Year	Seat allotted	Seat availed
2010	100	97
2011	100	95
2012	100	91
2013	100	78
2014	100	72
2015	100	79
2016	100	84
2017	100	37
2018	100	29
2019	100	48
Total	1000	710

• Replies pertaining to Medical/ Agriculture/Veterinary/Fisheries Departments is as per Statement placed on the Table of the House.

(c) The total number of students who have ultimately qualified from the seats availed and employed by the Government during the last ten years in various streams viz.,

- (i) Medical?
- (ii) Engineering?
- (iii) Agriculture?
- (iv) Veterinary?
- (v) Fishery?

(d) The total number of dropout students from the seats and the Community to which the dropout belongs during the last ten years in various streams viz.,

- (i) Medical?
- (ii) Engineering?
- (iii) Agriculture?
- (iv) Veterinary?
- (v) Fishery?

(c) Sir, Information is being collected.

• Replies pertaining to Medical/Agriculture/Veterinary/Fisheries Departments is as per Statement placed on the Table of the House.

(d) Sir, Information is being collected.

• Replies pertaining to Medical/Agriculture/Veterinary/Fisheries Departments is as per Statement placed on the Table of the House.

Cabinet Meeting in Tura

Shri ADELBERT NONGRUM

**Shri CONRAD K. SANGMA
(Chief Minister)**

17. Will the Chief Minister be pleased to state :-

(a) Whether the Government has conducting Cabinet meeting in Tura?

(a) Yes, Sir.

(b) If the reply at (a) above is in the affirmative, the total expenditure incurred for holding such meeting?

(b) Sir, information is being collected.

Retire Government Officials

Shri ADELBERT NONGRUM

**Shri CONRAD K. SANGMA
(Chief Minister)**

18. Will the Chief Minister be pleased to state :-

(a) The total number of Government officials who were supposed to retire at a standard age but were extended for some more years?

(a) Sir, 1 (one) No.

(b) The extension period?

(b) 1 (one) month with effect from 01.03.2019 to 31.03.2019.

(c) The reasons for such extension?

(c) In view of acute shortage of staff and Assembly Budget Session in March, 2019.

Project under PMGSY

Shri MAYRALBORN SYIEM

**Shri PRESTONE TYNSONG
[Deputy Chief Minister in-charge
Public Works (Roads)]**

19. Will the Deputy Chief Minister in-charge Public Works (Roads) be pleased to state the name of the roads, length, project cost, status and name of the contractors of all the project under Pradhan Mantri Gram Sadak Yojana (PMGSY) in the latest stage 2018-19 of all the Community & Rural Development in the State, Block-wise?

Sir, is as per Statement placed on the Table of the House.

Roads funded by World Bank

Shri MAYRALBORN SYIEM

Shri PRESTONE TYNSONG
[Deputy Chief Minister in-charge
Public Works (Roads)]

20. Will the Deputy Chief Minister in-charge Public Works (Roads) be pleased to state the name of the roads and length from all divisions in the State proposed to be funded by World Bank?

Sir, the names of the roads yet to be finalised.

Scheme Under Aspirational District of Water Resource

Shri MAYRALBORN SYIEM

Shri METBAH LYNGDOH
(Minister in-charge Water
Resources)

21. Will the Minister in-charge Water Resources be pleased to state the name of all projects proposed in Ri-Bhoi District by the Department which is under Aspirational District as identified by NITY Ayog New Delhi?

Sir, is as per Statement placed on the Table of the House.

Project under Aspirational District of Education Department

Shri MAYRALBORN SYIEM

**Shri LAHKMEN RYMBUI
(Minister in-charge Education)**

22. Will the Minister in-charge Education be pleased to state the name of all projects proposed in Ri-Bhoi District by the Department which is under Aspirational District as identified by NITY Ayog New Delhi?

Sir, the name of the projects proposed by the Department which is under Aspirational District as identified by the NITI Ayog, New Delhi are :

1. Tele-Education facilities in Aspirational District - Ri-Bhoi Under NEC
2. DG ERNET on Smart Virtual Classroom in NER, under NEC
3. Construction of Model Degree College at Patharkmah
4. Conversion of Ri-Bhoi College of People's/Community College
5. Construction of Eklavya Model Residential School at the following locations :
 - (a) Khlaw Nongbah Nongkhap, Umtra Village, Umsning C&RD Block
 - (b) Pahamsyiem Village, Umling C&RD Block
6. Construction of Residential School at the following locations :
 - i) Jirang Village, Ri-Bhoi District
 - ii) Umjan Mawtari under Umsning Block
 - iii) Nongrim Syngai Village under Umling Block
7. Training Programmes on Learning Outcomes.

Committed Liabilities Pending Bills

Smti. DIKKANCHI D. SHIRA

Shri PRESTONE TYNSONG

**[Minister in-charge Public Works
(Roads)]**

23. Will the Deputy Chief Minister in-charge Public Works (Roads) be pleased to state :-

(a) The total amount of committed liabilities pending for payment to the contractors in different Executive Divisions under the Head "3054", Division-wise?

(a) Sir, the total amount of committed liabilities pending for payment to the contractors in different Executive Divisions under the Head "3054" are as follows :-

Sl. No.	Division	Amount (in Lakhs)
1	2	3
1	Shillong Central	2775.814
2	NH Shillong	561.785
3	NH Bye Pass	3303.690
4	Shillong South	1216.258
5	Mawsynram	1408.486
6	Sohra	1639.357
7	Nongpoh	1145.015
8	Umsning	2239.690
9	Mairang	707.120
10	Mawkyrwat	1088.139
11	Nongstoin	1946.900
12	Ranikor	904.000
13	North Jowai	1924.89
14	South Jowai	1497.446
15	NEC Khliehriat	1793.090
16	Jowai Central	952.89
17	Tura North	1744.73
18	Barengapara	2427.610
19	Ampati	237.230
20	NH Tura	45.196
21	NEC Tura	460.110
22	Williamnagar	1197.607
23	Resubelpara	1883.958
24	Baghmara	1488.170
25	NH Baghmara	304.459
	TOTAL	34893.64

(b) The total amount of fund released to the respective Executive Divisions in the respective financial quarters since 1st April, 2018 under Head of Account "3054" as per the LoA (Letter of Account) issued?

(b) Sir, the total amount of fund released to the respective Executive Divisions in the respective Financial Quarters since 1st April, 2018 under the Head of Account "3054" are as follows :

Sl. No.	Division	Amount (in Lakhs)
1	2	3
1	Shillong Central	813.750
2	NH Shillong	382.484
3	NH Bye Pass	641.250
4	Shillong South	901.000
5	Mawsynram	404.000
6	Sohra	526.000
7	Nongpoh	620.000
8	Umsning	957.516
9	Mairang	436.500
10	Mawkyrwat	432.000
11	Nongstoin	785.500
12	Ranikor	415.000
13	North Jowai	474.500
14	South Jowai	475.000
15	NEC Khliehriat	452.000
16	Jowai Central	390.000
17	Tura North	861.000
18	Barengapara	572.000
19	Ampati	480.000
20	NH Tura	284.000
21	NEC Tura	322.000
22	Williamnagar	451.000
23	Resubelpara	540.250
24	Baghmara	488.000
25	NH Baghmara	237.000
	TOTAL	13341.750

Pending Bills under both the Head of Accounts "3054 and 5054"

Smti. DIKKANCHI D. SHIRA

Shri PRESTONE TYNSONG
[Deputy Chief Minister in-charge
Public Works (Roads)]

24. Will the Deputy Chief Minister in-charge Public Works (Roads) be pleased to state :-

(a) Whether it is a fact that there are pending bills to be paid to the contractors by the different Executive Divisions in the State under both the Head of Accounts "3054" and "5054"?

(a) Yes, Sir.

(b) If the reply at (a) above is in the affirmative, the cumulative amount of pending bills/committed liabilities payable to the contractors by the respective Executive Divisions since the "Financial Quarter" beginning 1st April, 2018 to 30th June, 2018 till date?

(b) Sir, the cumulative amount of pending bills/committed liabilities payable to the contractors by the respective Executive Divisions since the "Financial Quarter" beginning 1st April, 2018 to 30th June, 2018 till date are as follows :-

Sl. No.	Division	Amount (in Lakhs)	
		3054	5054
1	2	3	4
1	Shillong Central	1225.014	1427.166
2	NH Shillong	104.955	271.943
3	NH Bye Pass	519.057	436.260
4	Shillong South	239.558	823.797
5	Mawsynram	192.846	0.000
6	Sohra	380.227	194.858
7	Nongpoh	112.305	429.466
8	Umsning	717.410	0.000
9	Mairang	361.280	0.000
10	Mawkyrwat	788.139	817.402
11	Nongstoin	250.440	0.000
12	Ranikor	114.320	289.350
13	North Jowai	229.640	33.937

Sl. No.	Division	Amount (in Lakhs)	
		3054	5054
1	2	3	4
14	South Jowai	101.846	126.144
15	NEC Khliehriat	613.500	229.221
16	Jowai Central	307.830	0.000
17	Tura North	403.440	3500.260
18	Barengapara	300.910	244.500
19	Ampati	230.740	0.000
20	NH Tura	0.000	0.000
21	NEC Tura	0.000	0.000
22	Williamnagar	226.537	1171.02
23	Resubelpara	1208.318	0.000
24	Baghmara	474.608	322.785
25	NH Baghmara	118.379	12.185
	TOTAL	9221.299	10330.294

(c) The amount of fund released to the respective executive engineers for payment financial for the last 5 (five) Financial Quarters beginning 1st April, 2018 till 30th June, 2018 as per the Letter of Credit under both the Head of Accounts “3054” and “5054”?

(c) Sir, the amount of fund released to the respective Executive Engineers for payment financial for the last 5 (five) Financial Quarters beginning 1st April, 2018 till 30th June, 2018 as per the Letter of Credit under both Head of Account “3054” and “5054” are as follows :

Sl. No.	Division	Amount (in Lakhs)	
		3054	5054
1	2	3	4
1	Shillong Central	813.750	1514.433
2	NH Shillong	382.484	1291.261
3	NH Bye Pass	641.250	3186.972
4	Shillong South	901.000	323.146
5	Mawsynram	404.000	369.204
6	Sohra	526.000	3232.250
7	Nongpoh	620.000	1819.531
8	Umsning	957.516	3889.994
9	Mairang	436.500	396.000
10	Mawkyrwat	432.000	476.000

Sl. No.	Division	Amount (in Lakhs)	
		3054	5054
1	2	3	4
11	Nongstoin	785.500	991.712
12	Ranikor	415.000	2949.060
13	North Jowai	474.500	1689.710
14	South Jowai	475.000	1047.370
15	NEC Khliehriat	452.000	957.542
16	Jowai Central	390.000	1636.818
17	Tura North	861.000	11287.610
18	Barengapara	572.000	3821.635
19	Ampati	480.000	2481.000
20	NH Tura	284.000	923.590
21	NEC Tura	322.000	470.000
22	Williamnagar	451.000	1411.800
23	Resubelpara	540.250	3667.430
24	Baghmara	488.000	2140.290
25	NH Baghmara	237.000	408.685
	TOTAL	13341.750	52374.043

Pending Bills from the Executive Engineers

Smti. DIKKANCHI D. SHIRA

Shri PRESTONE TYNSONG
[Deputy Chief Minister in-charge
Public Works (Roads)]

25. Will the Deputy Chief Minister in-charge Public Works (Roads) be pleased to state :-

(a) The name of the contractors of the respective Executive Divisions who received payment against their pending bills from the Executive Engineers in the last 5 (five) Financial Quarters beginning 1st April, 2018 till 30th June, 2018 under both the Head of Accounts "3054" and "5054"?

(a) Sir, the name of the contractors of the respective Executive Divisions who received payments against their pending bills from the Executive Engineers in the last 5 (five) Financial Quarters beginning 1st April, 2018 till 30th June, 2018 under both the Head of Accounts "3054" and "5054"; Sir, information are being collected.

(b) The name of the contractors Executive Division who have pending bills?

(b) Sir, the name of the contractors Executive Divisions who have pending bills; Sir, information are being collected.

(c) The latest amount of pending bills of contractors payable by the respective Executive Divisions under all Head of Accounts, contractor-wise?

(c) Sir, the latest amount of pending bills of contractors payable by the respective Executive Divisions under all Heads of Accounts; Sir, information are being collected.

(d) The amount paid by the respective Executive Engineers against their pending bills in the last 5 (five) Financial Quarters under all Head of Accounts, contractor-wise?

(d) Sir, the amount paid by the respective Executive Engineers against their pending bills in the last 5 (five) Financial Quarters under all Heads of Accounts; Sir, information are being collected.

Primary Schoolless Villages

Smti. DIKKANCHI D. SHIRA

**Shri LAHKMEN RYMBUI
(Minister in-charge Education)**

26. Will the Minister in-charge Education be pleased to state :-

(a) The total number of revenue villages under Community and Rural Development where primary school is yet to be established, Block-wise?

(a) Sir, the information is being collected.

(b) The name of the schoolless villages where the nearest primary school is more than 1 (one) KM under:

(b) Sir, the information is being collected.

(i) Songsak Community & Rural Block?

(ii) Rongjeng Community & Rural Block?

(iii) Samanda Community & Rural Block?

(iv) Chokpot Community & Rural Block?

(v) Zikzak Community & Rural Block?

(c) The immediate measures being taken up by the Department as per the RTE Act, 2009?

(c) Sir, the Department has taken up measures by initiating the exercise of Rationalisation of Schools.

(d) Whether any measures has been taken up as per Section 6 of the RTE Act, 2009 in respect of these villages?

(d) Sir, Rationalisation of Schools is under process.

Committed Liabilities Pending Payment to the Contractors

Smti. DIKKANCHI D. SHIRA

**Shri METBAH LYNGDOH
(Minister in-charge Water Resources)**

27. Will the Minister in-charge Water Resources be pleased to state :-

(a) The total amount of committed liabilities pending for payment to the contractors in different Executive Divisions under the all Head of Accounts?

(a) Yes, Sir, with respect to the Water Resources Department the total amount of committed liabilities pending for payment to the contractors in different Executive Divisions under the all Head of Accounts are as follows :-

District	Amount
Shillong Division	₹1,41,02,492/-
Nongstoin Division	₹13,22,356/-
Mawkyrwat Division	₹60,11,000/-
Khliehriat Division	₹6,79,000/-
Jowai Division	₹8,07,03,389
Nongpoh Division	₹4,09,79,645/-
Tura Division	₹2,94,49,883/-
Ampati Division	₹1,63,84,529
Williamnagar Division	₹25,97,333/-
Resubelpara Division	₹46,20,070/-
Baghmara Division	₹3,57,742/-

(b) The total amount of fund released to the respective Executive Divisions in the respective financial quarters since 1st April, 2018 under all Head of Accounts as per the LOA (Letter of Account) issued?

(b) Sir, the Department of Water Resources does not fall under the purview of LOA (Letter of Account) and it falls under LOC (Letter of Credit). Hence LOA does not arise.

Mines and Mineral Concession Rule, 2017

Smti. DIKKANCHI D. SHIRA

**Shri LAHKMEN RYMBUI
(Minister in-charge Forests &
Environment)**

28. Will the Minister in-charge Forests and Environment be pleased to state :-

- (a) The total number of applications received for the environmental clearance for operation of stone quarries since the notification of the Mines and Mineral Concession Rule 2017, District-wise?
- (b) The total number of environment clearances issued so far by the Department?

(a) & (b)
Sir, is as per Statement placed on the Table of the House.

Operation of Stone Quarries

Smti. DIKKANCHI D. SHIRA

**Shri LAHKMEN RYMBUI
(Minister in-charge Forests &
Environment)**

29. Will the Minister in-charge Forests and Environment be pleased to state :-

- (a) Whether it is a fact that the applications for consent to operate for the stone quarries from different districts are pending for disposal with the State Pollution Control Board since the notification of the Mines and Minerals Concession Rule 2017?

(a) Yes, Sir
Out of 96 Nos., of applications for grant of Consent to Operate for stone quarries, 95 applications has been cleared and accorded Consent to Operate during the last 2 (two) years in 2017-2018 to 2017-18-2019. Only 1 (one) application for grant of Consent to Operate received during the Financial Year 2018-2019 is pending with the Meghalaya State Pollution Control Board which is under process.

(b) If the reply at (a) above is in the affirmative, the number of applications received so far from respective districts since the last two years, Year-wise?

(b) Sir, application received in the following financial years :

2017-2018 - 31 numbers

- a. East Garo Hills 1
- b. West Garo Hills 7
- c. Ri-Bhoi 12
- d. East Khasi Hills 11

2018-2019 - 65 numbers

- a. West Garo Hills 9
- b. Ri-Bhoi 11
- c. East Khasi Hills 15
- d. South West Khasi Hills 6
- e. East Jaintia Hills 5
- f. West Jaintia Hills 19

(c) The number of applications awarded so far with the "consent to operate" stone quarries in different districts?

(c) Sir, 95 Nos. of Stone/Limestone Quarries awarded Consent to Operate.

2017-2018 - 31 numbers

- a. East Garo Hills 1
- b. West Garo Hills 7
- c. Ri-Bhoi 12
- d. East Khasi Hills 11

2018-2019 - 64 numbers

- a. West Garo Hills 9
- b. Ri-Bhoi 10
- c. East Khasi Hills 15
- d. South West Khasi Hills 6
- e. East Jaintia Hills 5
- f. West Jaintia Hills 19

Primary and Upper Primary Schools in Garo Hills

Smti. DIKKANCHI D. SHIRA

Shri KYRMEN SHYLLA
(Minister in-charge Revenue & Disaster Management)

30. Will the Minister in-charge Revenue and Disaster Management be pleased to state :-

(a) The total number of buildings of Primary and Upper Primary schools in East Garo Hills damaged due to natural calamity in the years 2016-17, 2017-18 and 2018-2019?

(a) 244 numbers, Sir.

(b) The total number of school buildings damaged by such incidents of natural calamity during the said period, Block-wise?

(b) Sir,

Block	Number
Samanda C & RD Block	46
Songsak C & RD Block	159
Dambo - Rongjeng Block	39

(c) The total amount sanctioned and released from the SDRF for renovation/reconstruction of the damaged L.P and U.P school buildings in East Garo Hills for the above said period?

(c) Sir, ₹1,50,18,186/- (Rupees one crore fifty lakh eighteen thousand one hundred eighty six) only has been sanctioned from State Disaster Response Fund (SDRF) for renovation/reconstruction of damaged L.P. Schools/ U.P. Schools building for the year 2016 up to 2018-2019 under East Garo Hills District.

Anganwadi Centres

Smti. DIKKANCHI D. SHIRA

Shri KYRMEN SHYLLA
(Minister in-charge Social Welfare)

31. Will the Minister in-charge Social Welfare be pleased to state :-

- | | |
|---|---|
| (a) Whether it is a fact that many Anganwadi Centres in East Garo Hills are functioning without proper buildings? | (a) No, Sir. |
| (b) Whether it is a fact that the number of Buildings of the ICDS Anganwadi Centres were damaged by natural calamity during the last few years? | (b) Yes, Sir. |
| (c) If the reply at (b) above is in the affirmative, the measures taken thereof? | (c) Sir, fund under upgradation have been released to the ICDS project for repairing. |

